

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 1243
TO BE ANSWERED ON 23.11.2016**

INDUSTRIAL TRAINING INSTITUTE

1243. SHRI NAGAR RODMAL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether special norms have been fixed by the Government for recognition of Industrial Training Institutions conducted by private institutions by providing protection to unemployed youths connected with different skill development and Entrepreneurship programmes by the Government;
- (b) if so, the details of rules regarding giving recognition and cancelling their recognition; and
- (c) if not, the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN
THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (c) There are common norms for Government & private Industrial Training Institutes (ITIs) in the country.

The National Council for Vocational Training (NCVT) has laid down standard norms for infrastructure in Industrial Training Institutes (ITIs) for each trade, available on DGT' website . Infrastructure in ITIs includes Power supply, spaces for Workshops & Classrooms and machinery & equipment etc for the respective trade. Norms & standards are revised, time to time in consultation of States/UTs and are uploaded on website after approval of NCVT.
